

[Shri Y. B. Chavan]

He fought against the Britishers; he fought against any injustice but he was never bitter against anybody. I entirely agree with Mr. Nath Pai that he was a very pleasing combination of a scholar, a patriot and a saint. We pay our respectful homage to the departed soul.

MR. SPEAKER : May I request the hon. members to stand in silence for a short while ?

The Members then stood in silence for a short while.

SHRI J. B. KRIPALANI (Guna) : Sir, having paid our homage to the great patriot, I want to enquire about something regarding our conventions in this respect. I remember on the demise of our friend, Shri Syama Prasad Mukherjee, the Speaker had said that only he would say whatever he has got to say in paying homage to that great patriot and subsequently it was only the Speaker who spoke and nobody else. Then, on the demise of our beloved Prime Minister, this convention was not observed and the leaders of various parties were allowed to pay their homage. I want that you, in your judgment, should indicate what shall guide us in these matters in the future. I am afraid at the time of Shri Syama Prasad Mukherjee's death, it was considered that somebody might say something controversial and so the Speaker, at that time, in his wisdom, declared that in future this would be the convention to be followed. I would like to know what would be the procedure in future.

MR. SPEAKER : After all, it is very well-known that condolence resolutions are moved from the Chair. There is absolutely no controversy about it. Unfortunately, I do not want to express my views again because I am a little disturbed. If the leaders of parties write to me about a small matter, how can a Speaker say "No" to it? He is placed in a very embarrassing position. If the Leader of the House and the leaders of the opposition agree, it would be a very happy position for the Speaker. Otherwise, he is put in an embarrassing position. I wanted to pay my homage to the departed leader. Though it was not in the agenda, I agreed to it.

So far as the point raised by Kripalani is concerned, let us not discuss it here now. I would look into all the facts, how many spoke, who spoke, etc. If the House wants that the Speaker should take a decision in future, I will take the decision. Or else, if any letter is written to me, I will forward it to the Leader of the House and then the Leader of the House and the leaders of the opposition can sit together and take a decision. After all, I belong to all of you. I do not belong to any one group. I want to create that confidence in all sections of the House that I belong to all of you. I should not be put in an embarrassing position.

About the point raised by Kripalani, let me see the records as to who spoke and what happened on that occasion. Let us not discuss it now here.

12.40 hrs :

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

ALLEGED LARGE SCALE SMUGGLING OF PULSES AND OTHER FOODGRAINS TO CHINA AND PAKISTAN THROUGH THE EASTERN BORDERS OF INDIA

श्री जगन्नाथ राव जोशी (भोपाल) : अध्यक्ष महोदय, मैं अविलम्बनीय लोक महत्व के निम्नलिखित विषय की ओर खाद्य तथा कृषि मंत्री का ध्यान दिलाता हूँ और प्रार्थना करता हूँ कि वह इस बारे में एक वक्तव्य दें—

“भारत की पूर्वी सीमाओं से चीन तथा पाकिस्तान को बड़े पैमाने पर दालें तथा अन्य प्रकार के अनाज चोरी-छिपे ले जाना।”

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDA) : Government of India have seen some reports appearing in the press to the effect that according to the Madhya Pradesh Foodgrains Dealers' Federation there has been large scale smuggling of pulses from the eastern border of India into China and Pakistan. No report to this effect, however, has so far been received from any of the State Governments. The State Governments have been asked to inquire into the matter and report the correct position.

श्री जगन्नाथ राव जोशी : अध्यक्ष महोदय इसी आशय का एक सवाल मैंने लोक सभा में दिया था, जो 14 नवम्बर को आया और उसका जो जवाब मिला था, वह भी बिल्कुल इसी तरह का है—सरकार अलग अलग शासन-सरकार से रिपोर्ट मंगा रही है। अध्यक्ष महोदय, आप यह भी जानते हैं कि सवाल 10 दिन पहले देना पड़ता है। आज एक दिसम्बर होने को आया, आज जब पुनः उसी तरह का सवाल आया कि चीन और पाकिस्तान को स्मगलिंग होता है, तो आज फिर वही जवाब मिलता है कि हमने राज्य सरकारों से रिपोर्टें मांगी हुई हैं—तो इसका क्या मतलब है ?

मैं आपका ध्यान 27 नवम्बर के अखबार की ओर आकर्षित करना चाहता हूँ—स्मगलिंग करने वाले कितने तेज हैं, वहाँ की स्थिति क्या है—इस अखबार से इस पर प्रकाश पड़ता है—

“A gang of 40 smugglers attacked a patrol party with deadly weapons, forcibly released an arrested smuggler and contraband articles, snatched away two rifles and kidnapped some sepoy.”

यानी स्मगलिंग जो चलता है, वह पूरी तैयारी के साथ चलता है, हमारे सिपाहियों को, सिक्थोरिटो गार्डों को भगाया जाता है, मारा जाता है—इस प्रकार की घटना के बाद भी मंत्री महोदय से जवाब मिलता है कि हम अभी उनसे रिपोर्ट मांग रहे हैं, रिपोर्ट आई नहीं है। अध्यक्ष महोदय, 1946 में स्वर्गीय पं० जवाहर लाल नेहरू ने कहा था कि ऐसे समाजद्रोही तत्वों को पेड़ पर लटका कर फाँसी दी जायगी, उस वक्त के हमारे खाद्य मंत्री श्री के० एम० मूंशी ने शायद सोचा होगा कि पेड़ों की कमी होगी, इस लिये उन्होंने वन-महोत्सव का कार्यक्रम लागू कर के जगह जगह पेड़ लगवा दिये, लेकिन आज तक पेड़ों पर कोई समाजद्रोही बटका दिखाई नहीं दिया।

अध्यक्ष महोदय, एक प्रकार से मेरा व्यवस्था का सवाल है, जब हाउस के सामने स्मगलिंग का, तस्करी का मामला है, तो खाद्य मंत्री

शायद यह कह कर कि यह गृह मंत्रालय का मामला है, उसको टालना चाहेंगे, तो उससे काम नहीं चलेगा। जब ऐसी खबरें आती हैं और जब हम बार बार यहाँ पर सवाल करते हैं, तो ठीक प्रकार से जवाब दे कर हमारा सन्तोष करना चाहिये। मैं जानना चाहता हूँ कि वह इस मामले में क्या कार्यवाही करेंगे ?

SHRI ANNASAHIB SINDE : I do not think, Sir, I have tried to evade the answer. In these matters we entirely depend on the information to be furnished by the State Governments and also the Home Ministry. We referred this matter, both the previous question as well as this Calling Attention Notice, to the State Governments. I myself tried to contact them on the telephone. Unfortunately, I do not get any information of this nature. Unless there is some substantial corroboration the State Government will not come forward with such information.

SHRI HEM BARUA (Mangaldai) : Sir, on a previous occasion when I put a question to the hon. Food Minister about smuggling of rice from Assam to Bhutan and from Bhutan to China, he said that he would enquire into that matter. They say that they would enquire, but they do not enquire; that is the trouble.

श्री ओ० प्र० रयागी (मुरादाबाद) : अध्यक्ष महोदय, जिस प्रकार का उत्तर आज गवर्नमेन्ट की ओर से मिला है, इसी प्रकार का उत्तर हमें पहले भी मिला था, जब मैंने तस्कर व्यापार की ओर इशारा किया था और बताया था कि आसाम बार्डर पर तस्कर व्यापार बहुत तेजी से हो रहा है। उस वक्त भी उन्होंने यही कहा था कि जांच करेंगे। अध्यक्ष महोदय, मैं आपकी जानकारी के लिये बताना चाहता हूँ कि आसाम के हर नगर में एक ले-मैन भी चला जाय, तो हर दुकान पर चाइना के बने हुए फाउन्टेन-पेन, कैमरे आदि खुले बिकते हुए देख सकता है। वहाँ का तस्कर व्यापार छिपा नहीं है, यहाँ तक कि सरकारी दफ्तरों में सरकारी अफसरों और कर्मचारियों के जेबों में चाइना के बने हुए फाउन्टेन-पेन मिलेंगे। यह तस्कर व्यापार खुले-आम चल रहा है,

[श्री श्री० प्र० त्यागी]

लेकिन सरकार को जानकारी नहीं है—इससे साफ़ जाहिर है कि गवर्नमेन्ट की मशीनरी फेल हो गई है और ये अपने निकम्पेपन को प्रकट कर रहे हैं। मैं पूछना चाहता हूँ कि मध्य प्रदेश के फूड मिनिस्टर ने आपके फूड मिनिस्टर पर यह आक्षेप लगाया है कि आपके कम्पेल करने पर, दबाव डालने पर हमने यहां से दालों का निर्यात दूसरी जगहों को करना आरम्भ किया—तो क्या आपकी मिनिस्ट्री में कोई आदमी इस प्रकार के स्मगलर के साथ मिला हुआ है, जिसने इस प्रकार का दबाव दिलवा कर वहां से निकासी खुलवाई? मैं जानना चाहता हूँ कि आपने इस प्रकार का दबाव डाल कर वहां से निकासी क्यों खुलवाई?

दूसरे, क्या आपने यह जानकारी प्राप्त करने की कोशिश की है कि असम में दाल आदि खाद्यान्न कितनी मात्रा में गया है, किन किन व्यापारियों को गया है, क्या असम की आवश्यकता से ज्यादा तो नहीं गया है? अगर ज्यादा गया है तो यह संकेत मिल सकता है कि स्मगलिंग के लिये गया है। क्या सरकार इस सम्बन्ध में पूरी जानकारी प्राप्त करने के पश्चात् उन व्यापारियों के खाते, जिनके पास यह सामान भेजा गया है, जांच कर के यह पता लगायेगी कि यह सामान कहां कहां और किस तरीके से बेचा गया है तथा जो लोग दोषी पाये जायेंगे, उनको दण्ड दिया जायगा?

SHRI ANNASAHIB SHINDE : As I was mentioning, the movement of foodgrains from one State to another is totally banned. There is no free movement of foodgrains, that is, as far as foodgrains other than pulses are concerned. As far as pulses are concerned, even in normal times 60,000 to 70,000 tonnes, and sometimes even 75,000 tonnes, of pulses move from other States of the country to Assam. I have examined the figures of the previous years and I find that this is the normal movement from year to year. Now, there were some newspaper reports saying that at a time about 1,100 wagons were booked for Assam and that the booking was made from Madhya Pradesh. The Madhya Pradesh Government has indi-

cated to us that only 155 wagons were booked to Assam over a period of 2 months and 21 days. So, this is absolutely normal. Had there been any smuggling on a very large scale, the prices in Assam would have shot up but I find that prices in Assam are going down in the last two months.

श्री कंबर लाल गुप्त (दिल्ली सदर) : अध्यक्ष महोदय, अभी मंत्री महोदय ने कहा है कि 155 वैगन्स मध्य प्रदेश से असम में गई हैं। इन फिगर्स को मैंने भी अखबारों में पढ़ा है और मैंने उनको चैक भी किया है—वे गलत हैं। मध्य प्रदेश, महाराष्ट्र और आन्ध्र प्रदेश से जो दालें गई हैं, गौहाटी और सिलिगुड़ी—इन दोनों जगहों पर वह करीब 15 लाख मन पिछले डार्ड-तीन महीनों में गई हैं, जब कि इसी कारसपोन्डिंग पीरियड में पिछली दफा इन्हीं दोनों स्टेशनों पर करीब सवा लाख मन गई थीं। ऐसी स्थिति में वहां की जितनी पोपुलेशन है, उसकी इतनी रिक्वायरमेंट नहीं हो सकती। दूसरे, अध्यक्ष महोदय, वहां से किसी और स्टेट को भी दालें वापस नहीं जा सकतीं, क्योंकि वह और ज्यादा महंगी पड़ेगी। हो क्या रहा है—बड़े आर्गोनाइज्ड तरीके से वहां पर गेन्ड हैं जो यह स्मगलिंग कर रहे हैं और हमारी इन्फरमेशन यह है कि इन अन-सोशल एली-मेन्ट्स के साथ कुछ मिनिस्टर्स भी शामिल हैं और पुलिस भी इसमें इन्वाल्ड है और इस तरह से उन ट्रेडर्स के साथ मिल कर यह तस्करी का व्यापार होता है। इसी तरह से वेस्ट बंगाल से सरसों का तेल और सरसों स्मगल होती है, इसी तरह से यू० पी० के अन्दर नैनीताल, रक्सौल, नैपालगंज से चावल और गेहूँ काफ़ी मात्रा में नेपाल और उसके आगे चाइना में जाता है, क्योंकि चाइना में दालों के भाव बहुत ऊंचे हैं। यह साफ़ जाहिर है कि इतने लार्ज स्केल पर जो स्मगलिंग होता है यह बिना पुलिस की कनाइवेंस के और बड़े लोगों की कनाइवेंस के नहीं हो सकता है। इसलिये यह सारे के सारे केस अगर आप स्टेट गवर्न-मेन्ट्स पर छोड़ देंगे तो वे इसमें कुछ नहीं बता सकेंगे, वास्तव में इस मामले में होम मिनिस्ट्री

जाती है, क्योंकि यह स्मगलिंग का मामला है। इस लिये मैं चाहता हूँ कि कोई सी० बी० आई० का अफसर वहाँ जा कर देखे कि इतने जोर से स्मगलिंग कैसे होता है। मैं जानना चाहता हूँ कि क्या सरकार इस सारे केस को सी० बी० आई० को भेजने के लिये तैयार है, जो कि इसकी एन्कवायरी करे कि किस ढंग से स्मगलिंग हो रहा है और उसको रोकने के लिये सरकार क्या कदम उठाना चाहती है ?

SHRI ANNASAHIB SHINDE : I am prepared to request the Home Ministry to enquire afresh into the matter. But the facts mentioned by the hon. Member do not represent true picture of the state of affairs. My figures show that about 10 to 15 lakh quintals of pulses move every year from various States to Assam, that is, about 30 to 40 lakh maunds. If, as has been alleged by the hon. Member, about 1 to 2 lakh maunds have moved in a period of three months, it is just normal or below normal. I do not see any point in what the hon. Member says.

12.50 hrs.

NEW POLICY OF IMPORT AND DISTRIBUTION OF WOOL

MR. SPEAKER : Yesterday, in reply to a Call Attention of Shri Madhu Limaye, a statement was laid by the Minister because it was a long one and I said that we may take it up today. Shri Madhu Limaye.

SHRI D. N. PATODIA (Jalore) : I have also written a letter to you about it.

MR. SPEAKER : No please. On a Call Attention, I have never permitted any Member whose name is not in the list. That is why Mr. Kanwar Lal Gupta objected to this gentleman getting up.

SHRI SURENDRANATH DWIVEDI (Kendrapara) : At the same time, I would like to know whether we are now establishing a convention that either in putting a supplementary or a question on a Call Attention, we will deliver a speech and no question will be there.

MR. SPEAKER : Shri Madhu Limaye.

SHRI HEM BARUA (Mangaldai) : On a point of personal clarification.

You have ruled that nobody should put any question if his name does not appear in the list. I did not want to put any question. But this very thing was in my head, about this smuggling of rice, and today I made a reference to this during the Question Hour that let the Minister make an inquiry—no inquiry was conducted—because Assam is suffering. Therefore, I just wanted a clarification. I just tried to draw your attention to this. I did not want the Minister to reply to me. I did not want my name to appear in the press also.

SHRI D. N. PATODIA : Is it not possible to raise a point of order when the facts are different ?

MR. SPEAKER : You can raise a point of order; you have a right to raise a point of order. But it will be replied to by the Speaker, not by the Minister. If you want to raise a point of order, I will not object at all.

SHRI RANGA (Srikakulam) : In answer to the Call Attention, the statement was laid on the Table of the House. You are correct in saying that only those persons whose names are there in the list are entitled to put questions for further elucidation. But since the time has passed, 24 hours time has been given to the House, and it has become possible for one of our Members to discover an inaccuracy in regard to the point of information that he has given. Surely, you should allow him to raise just that point also.

MR. SPEAKER : There are so many methods, not only a Question, Short Notice Question, Half-an-Hour discussion or some other discussion. There are so many methods given in the Rules book. The Members have got so many privileges and facilities to do that. If you want to do it, I have no objection but it must be changed before that. Whatever I allow to Shri Patodia, I must be able to allow to every Member of the House. I shall not say 'No' to others. Otherwise, it will be said that there is discrimination. That is the difficulty.

श्री प्रकाशबीर शास्त्री (हापुड़) : वह सारी चीजें जो आपका लोक-सभा कार्यालय है उन्हें वह रिजैक्ट कर देता है तो इन बूक्स का क्या किया जाय ? इस हिसाब से तो काम नहीं